

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRG IRON & STEEL CO. PRIVATE LIMITED Date of Commencement of Liquidation: 03-02-2020; List of Stakeholders as on Date: 30-05-2023; Name of IP: Mr. Kannan Tiruvengadam; Process Number: 1; Last 5 digit of registration number: 10482

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	12	34645299082.1292	12	34614611082.1292	0	30688000	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	9	15227077.19	9	11046085.36	0	4181625.33	0	Annexure 5
6	Operational creditors (Employees)	1	95256	1	0	0	95256	0	Annexure 6
7	Operational creditors (Government Dues)	8	19878716850	8	19878716850	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	142	3025188258.75	142	627347952.99	0	2397840305.76	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	3141192484.00	7	2276188930.00	0	865003554	0	Annexure 9
Total		179	60705719008.06921	179	57407910900.4792	0	3297808741.09	0	